

## NOTIFICATION

No.SCC/Select List/Wait List/Clerk-Typist/7581/2016

Sub.: Select List / Wait list for the post of “**Clerk-Typist**” on the establishment of Court of Small Causes, Mumbai (Phase-II).

Extension for further period of 01 year.....

- Ref:
1. High Court Letter No. B(Gen.)-5601/57/2014/420, dated 6<sup>th</sup> May, 2014.
  2. High Court Confidential Letter No.B(Gen.)-5601/57/2014/559, dated 5<sup>th</sup> July, 2014.
  3. High Court Most Urgent Letter No.B(Gen.)-5601/57/2014/561, dated 8<sup>th</sup> July, 2014.
  4. This Office Confidential Letter No.CJ/Recruitment/222/2014,dated 5<sup>th</sup> November, 2014.
  5. High Court Confidential Letter No. B(Gen.)-5601/57/2014/1057, dated 24<sup>th</sup> November, 2014.
  6. Order, dated 25<sup>th</sup> November,2014 issued by the Hon'ble Chief Judge of this Court.
  7. This Office Notification No.SCC/Select List/Wait List / Clerk-Typist / 1193/ 2014, dated 25<sup>th</sup> November, 2014
  8. High Court Letter No.B(Gen.)-5601/57/2016/1416, dated 7<sup>th</sup> November, 2016 and orders thereon of the Hon'ble Chief Judge, dated 8<sup>th</sup> November, 2016.

This Office has published Select List/Wait List of the 76 candidates for the post of “Clerk-Typist” on the establishment of this Court, vide this Office Notification, dated 25<sup>th</sup> November, 2014, duly approved by the Hon'ble High Court, vide its Letter, dated 24<sup>th</sup> November, 2014 under reference. The said Select List / Wait List is

valid till 24<sup>th</sup> November, 2016. The candidates at Sr. No.1 to 63 have been exhausted.

Now, the Hon'ble High Court, vide its Letter, dated 7<sup>th</sup> November, 2016 has been pleased to extend the validity period of the Select List / Wait List for the post of "Clerk-Typist" prepared by the Advisory Committee of Small Causes Court, Mumbai for further period of one year from its date of expiry i.e. 24<sup>th</sup> November, 2016.

In view of above, the Select List / Wait List of remaining 13 candidates would be valid till 24<sup>th</sup> November, 2017.

**SELECT LIST / WAIT LIST FOR THE POST OF "CLERK-TYPIST"**

<b>SR. NO.</b>	<b>REGISTRATION ID</b>	<b>NAMES OF THE CANDIDATE</b>
64.	DCR 447363	DESHBHRATAR PRITI VIKAS
65.	DCR 134852	GHARAT GANESH RAMESH
66.	DCR 84831	CHINDARKAR PUSHPLATA SUNIL
67.	DCR 211823	DESAI DHIRAJ GANPAT
68.	DCR 264832	KALE SHUBHALAXMI SHANKAR
69.	DCR 488509	DEVKAR SURAJ NANDU
70.	DCR 116830	WAGH RAHUL VINAYAK
71.	DCR 434027	ADSUL PRAVIN BHAUSAHEB
72.	DCR 116702	GANGURDE SONAM ARUN
73.	DCR 148007	SALVE AMOL SUDHAKAR

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74.	DCR 127439	DEVDHAR VANDANA NAGORAO
75.	DCR 19646	YESARE MEGHNA SATYAWAN
76.	DCR 6982	KHANDEKAR KOMAL BALASAHEB

The other conditions and directions mentioned in earlier Notification, dated 25<sup>th</sup> November, 2014 shall remain unchanged.

COURT OF SMALL CAUSES }  
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MUMBAI : 08<sup>TH</sup> NOVEMBER, 2016 }

By Order,

*Pf*  
*08/11/16*  
(P. B. Surve)  
Registrar